


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 132/BB/ 2017	-	For hearing	Rule-4(1) of IB	Reliance Capital AIF Trustee Company Pvt. Ltd., Vs Fortuna Urbanscape Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	ABHINAV. S 9008175094	FORTUNA URBANSCAPE PVT. LTD.	
2.	N.k. Dilip M.G. Nanjappa Vivek. B.S.	Tatra Legal Petitioners	Vivek B.S.

Counsel for petitioner is present. Counsel for respondents is also present. M/s. Lawyer's Inc., Advocates, have filed vakalat for Corporate Debtor.

For filing objections, list it on 20.12.2017.


MEMBER (J)


MEMBER (T)